NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.04.2024

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2718 of 2024 in Comp. App. (AT) No of 2024	Chotoo Sud And Anr. Vs. Bhagwan Finance Corporation Pvt. Ltd.	Shrey Sharma
2.	I.A. No. 2769 of 2024 in Comp. App. (AT) (Ins) No of 2024	Kailash Shah RP of Unique Sugars Ltd. Vs. Jaychandra Agro Industries Pvt. Ltd.	Vikram Hegde
3.	I.A. No. 2774 of 2024 in Comp. App. (AT) (Ins) No of 2024	Ashok Mittal Liquidator ofReli Tech Services Ltd. Vs. Rakesh Gupta & Ors.	Rubina Khan
4.	I.A. No. 2794 of 2024 in Comp. App. (AT) (Ins) No of 2024	R.J. Industries Vs. United Foods Pvt. Ltd.	Rahul Kr. Singh
5.	I.A. No. 2800 of 2024 in Comp. App. (AT) (Ins) No of 2024	Indian Bank Vs. Dev Land & Housing Pvt. Ltd. & Anr.	Brijesh Kr. Tamber
6.	I.A. No. 2801 of 2024 in Comp. App. (AT) (Ins) No of 2024	Meditrina Institute of Medical Sciences Pvt. Ltd. (Formerly known as VRG Healthcare Pvt. Ltd.) Vs. Polypet Flexible Packaging Pvt. Ltd.	Shreeyash U. Lalit
7.	I.A. No. 2802 of 2024 in Comp. App. (AT) (Ins) No of 2024	Yogesh Gupta Vs. Punjab National Bank & Anr.	Abhishek Gusain
8.	I.A. No. 2822 of 2024 in Comp. App. (AT) (Ins) No of 2024	Assistant Commissioner CGST and Central Excise, Kadi Division Vs. Pradeep Kabra Resolution Professional of Mis Cengres Tiles Ltd.	Annshree Narain

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9.	I.A. No. 2824 of 2024 in Comp. App. (AT)	Kotak Mahindra Bank Ltd. Vs.	Amit Mahaliyan
	(Ins) No of 2024	India Steel Works Ltd.	
10.	I.A. No. 2876 of 2024	Millenium Electronic	Adirya Guha
	in Comp. App. (AT)	Vs. True Power International Ltd.	
	(Ins) No of 2024	True Fower International Ltd.	
11.	I.A. No. 2877 of 2024	S P Construction	Vedant Sharma
11.	in Comp. App. (AT)	A Sole Proprietorship Concerns	Vedant Sharma
	(Ins) No of 2024	Vs.	
		Narendra Kumar Sharma	
12	X + X 2002 C2024		D . 11G
12.	I.A. No. 2883 of 2024 in Comp. App. (AT)	Assistant Commissioner of Income Tax (Circle-1) Dibrugarh	Pratyaksh Gupta
	(Ins) No of 2024	Vs.	
		Assam Company India Ltd.	
13.	I.A. No. 2891 of 2024	Chandra Srinivasulu	Pogulakonda Pratap
	in Comp. App. (AT) (Ins) No of 2024	Vs. Richardson & Cruddas (1972) Ltd.	
14.	I.A. No. 2910 of 2024	Vijay Nagpure	Atul Bhatia
	in Comp. App. (AT)	Shareholder & Suspended Director of Geekay Colonizers	
	(Ins) No of 2024	and Builders Ltd. Vs.	
		Omkara Assets Reconstruction Pvt.Ltd & Anr.	
15.	I.A. No. 2958 of 2024	IIFL Home Finance Ltd.	Aditya Madaan
	in Comp. App. (AT) (Ins) No of 2024	Vs. Shiv Nandan Sharma	
	()	Resolution Professional Saha Infratech Pvt. Ltd.	
16.	I.A. No. 2959 of 2024	Mosco International Commodities Pvt. Ltd.	Aishwarya Adlakha
	in Comp. App. (AT) (Ins) No of 2024	Vs. SBEC Sugar Ltd.	
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17.	I.A. No. 2963 of 2024	Kamlesh Mehta	Sonia Dube
1/.	in Comp. App. (AT)	Vs.	Sollia Dube
	(Ins) No of 2024	Mirage Ceramics Pvt. Ltd. & Ors.	
18.	I.A. No. 3020 of 2024	Patanjali Foods Ltd.	Simranjeet Singh
	in Comp. App. (AT) No of 2024	Vs. Impetus Marktrade India Pvt. Ltd.	
	01 2024	Imperio Maria and Maria I vi. Dia.	

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By order
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Assistant Registrar